il No.	PENDENCY REPORT AS ON 24-11-2 Case Type	Total
1	ABLAPL- Anticipatory Bail	1838
2	ADMLS-Admirality Suits.	11
3	AHO-Appeal Against High Court Order.	9
4	ARBA-Appeals under Arbitration & Conciliation Act	186
5	ARBP(ICA)-Application Us 34 of the Act involving	2
	International Commercial Arbitration	
6	ARBP-Petitions under Arbitration & Conciliation Act	67
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	3434
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	3230
11	CMPAT-Company Act.	81
12	CMP-Civil Miscellaneous Petition	2630
13	COA-Appeals against judgement in Comp.Pet.	25
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	11
16	CONTAR-Appeals against orders in Crl.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	9356
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	38
19	CONTC (CP)-Contempt Petition in Bhubaneswar Bench	35
20	CONTR-Proceeding relating to Criminal Contempt	211
21	COPET-Orginal Petition (Companies Act.)	124
22	CRA-Criminal Appeals	1013
23 24	CRLA-Appeal against Judgement/Sentence.	11473
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1368
26	CRLMA-Other Miscellaneous Application.	1049 3975
27	CRLMC-Appl.under Sec.482 Cr.P.C. CRLMP-Criminal Miscellaneous Petition	956
28	CRLREV-Criminal Revision.	9758
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	25
31	CRP-Revision Petition.	187
32	CRREV-Criminal Revision	245
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	1
35	CVA-Civil Appeals	2
36	CVREV-Civil Revision.	16
37	CVRVW-Civil Review.	20
38	DSREF-Confirmation under Sec.336 Cr.P.C.	6
39	EC-Execution Case.	1
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	23
42	EXFA-Execution First Appeal.	2
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	35
45	FA-First Appeal	135
46	FAO-First Appeal from Orders.	3154
47	FA(OS)-FA from Judgement in original suits.	1
48	GA-Government Appeals	109
49	GCRLA-Government Appeals	406
50	GUAP-Pet. under Guardianship and Wards Act.	17
51	IP(M)-Main Petition (Insolvency Act)	1
52	ITA-Appeals Income-tax	249
53	JCRA-Jail Criminal Appeals	13
54	JCRLA-Jail Criminal Appeal	1003
55	JCRLRV-Jail Criminal Revision.	9
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	824
58	LAREF-References (Land Acquisition Act)	1

62 MA-Miscellaneous Appeals 47 63 MATA-Matrimonial Cases (Appeals) 1257 64 MFA-FA against Spl. Jurisdiction Cases. 5 65 MJC-Misc. Judicial Case. 59 66 MSA-SA from Judgements in Misc. Cases. 98 67 OCRMC-Original Crl. Miscellaneous Case 96 68 OJC-Original Jurisdiction case (Writ) 436 69 OREF-References. 1 70 OS-Original Suit. 1 71 OTAPL-Other Tax Applications. 58 72 OTC-Other Tax Case. 1 73 OYTA-Tax Appeal Under OVAT Act 1 74 RFA-FA from Judgement and Decree in Suit 458 75 RPFAM-Revision US 19 of Family Court Act. 790 76 RSA-Second Appeal from Judgement and Decree. 6963 77 RVWPET(RPC)-Review Petition in Cuttack Bench 50 78 RVWPET(RPC)-Review Petition in Brubaneswar Bench 30 80 SAO-Second Appeal from Appellate Order. 218 81 SA-Second Appea	60 61	MACA-Motor Accident Appeals. MAC-Motor Accident Claims.	5453 1
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